

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:174
ANSWERED ON:30.11.2000
TICKETLESS TRAVELLERS
RAMKRISHNA KUSMARIA;TEJVEER SINGH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether incidents of travelling without ticket have been increasing in some routes;
- (b) if so, the routes/trains identified where such incidents are on the increase;
- (c) the number of ticketless travellers apprehended during 1999-2000, zone-wise;
- (d) the amount of penalty recovered during the said period; and
- (e) the steps taken to check ticketless travelling?

Answer

MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.174 BY DR. RAMKRISHNA KUSMARIA & SHRI TEJVEER SINGH CHAUDHARY TO BE ANSWERED IN LOK SABHA ON 30.11.2000 REGARDING TICKETLESS TRAVELLERS.

(a) & (b): No, Sir. However, due to vigorous drive undertaken by the Railways, the number of persons apprehended travelling without ticket has gone up from 93.47 lakhs in 1997-98 to 111.10 lakhs in 1998-99 and 118.60 lakhs in 1999-2000.

(c) & (d): The number of ticketless travellers apprehended during the year 1999-2000 and the amount of penalty recovered from them, zone-wise, is as under:-

Railway

No. of ticketless travellers
apprehended (in lakhs) Amount of penalty realised (in crores)

Central	19.94	26.12
Eastern	15.74	14.39
Northern	33.82	37.78
N.E.	8.78	10.56
N.F.	1.93	2.74
Southern	4.49	5.97
South Central	8.65	15.82
South Eastern	7.64	8.00
Western	17.61	22.34

Total 118.60 143.72

(e): Regular and surprise checks are conducted frequently to check ticketless/irregular travel in association with Railway Magistrates and Police. In addition, the Zonal Railways also conduct various special types of checks on specific dates and periods at various places and sections prone to ticketless travel.